

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) A memorandum from the All India Mithila Sangh in this regard has been received.

(b) The various multipurpose storage dams proposed in the memorandum lie in Nepal. Consultations with Government of Nepal are being held in this regard.

Proposal to pump up Western Kosi Canal

1288. **SHRI BHOGENDRA JHA:** Will the Minister of IRRIGATION be pleased to state:

(a) whether Monitor of Central Water Commission alongwith a Member of Parliament and concerned officers of Bihar had visited the Kosi and Kamla river areas on 19—21 of September, 1982;

(b) if so, details thereabout;

(c) whether it was proposed to pump up the whole Western Kosi Canal from near Bhaukua to the North of the Weir on Kamla to turn the entire Kamla Canal system, now almost defunct into a perennial canal and after remodelling and extending the same do away with the need for cyphen under Kamla and land acquisition and digging of Western Kosi Canal West of Kamla; and

(d) whether the proposal in (c) will save about Rs. 50 crores and two years' time, if so, Government's reaction thereon?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) and (b). The Chief Engineer Monitoring of the Central Water Commission along with the Member of Parliament and the State Engineers inspected the Western Kosi Canal Project from 19th to 21st September, 1982.

(c) Such a suggestion was made by the Hon'ble Member during the inspection.

(d) The feasibility of the proposal referred to in part (c) of the Question, cost, benefits and relative merits in comparison with other measures will have to

be carefully examined in detail by the State Government.

Provision of civic amenities in N. W. Vishnu Garden

1289. **SHRI R. L. P. VERMA:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that N. W. Vishnu Garden is one of the approved colonies of Municipal Corporation of Delhi;

(b) whether civic amenities sewer, electricity and water are not being provided to the residents whereas these are available to the residents of other approved colonies;

(c) if so, the reasons therefor; and

(d) by what time these facilities will be made available to the residents of the colony?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) to (d). The information is being collected and will be laid on the Table of the Sabha.

केशवपुर गैस संयंत्र से गैस

1290. **श्री निहाल सिंह :** क्या निर्माण और आवास मंत्री 28-4-1982 के अतारंकित प्रश्न संख्या 10078 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली नगर निगम के जल प्रदाय और मल व्ययन संस्थान के केशवपुर गैस संयंत्र में अप्रैल, 1982 तथा 15 अक्टूबर, 1982 के दौरान कितनी गैस भंडार की गई ;

(ख) इस संयंत्र की गैस का भण्डार करने के लिए खरीदे गए भण्डार उपकरणों का मूल्य कितना है ; और

(ग) उपर्युक्त संयंत्र की गैस के वितरण के लिये उपभोक्ताओं से आवेदन प्राप्त करने हेतु किस स्थान पर कार्यालय